

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.162of 2015 &  
IA No. 260 of 2015**

**Dated : 17<sup>th</sup> August, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of :**

**Adani Power Maharashtra Ltd. ...Appellant(s)  
Versus  
Maharashtra Electricity Regulatory Commission  
& Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapoor

Counsel for the Respondent(s) : Mr. D.V. Raghuvamsy  
Mr. Buddy A. Ranganadhan for R.1

**ORDER**

Issue notice to the Respondents returnable on 23.09.2015. Dasti  
in addition is permitted.

List the matter on **23.09.2015.**

**(T. Munikrishnaiah)  
Technical Member  
Ts/pr**

**(Justice Ranjana P. Desai)  
Chairperson**

